

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4219
ANSWERED ON:20.12.2011
PROCUREMENT OF COTTON
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government has received any requests from the State Government of Maharashtra for reimbursement to the Maharashtra State Cooperative Cotton Growers Marketing Federation Limited (MSCCGMFL) acting as a sub-agent of National Agricultural Cooperative Marketing Federation of India (NAFED) for procurement of cotton in Maharashtra during the cotton season 2008-09;

(b) if so, the details thereof;

(c) whether the NAFED still owes Rs. 1029 crore to MSCCGMFL for procurement of cotton in Maharashtra on behalf of Government; and

(d) if so, the details thereof and the steps taken by the Union Government to release the balance payment?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

(a) to (d): Yes, Madam. The Government of Maharashtra has informed that Rs.171.76 crore is payable to Maharashtra State Cooperative Cotton Growers Marketing Federation Ltd. (MSCCGMFL) by NAFED. NAFED being central nodal agency for procurement of oilseeds, pulses and cotton under Price Support Scheme (PSS) has reported that it has appointed MSCCGMFL as State level agency for procurement of cotton under PSS during 2008-09 seasons. Accordingly, MSCCGMFL procured a quantity of 167.93 lakh quintals of raw cotton valuing Rs. 4695.31 crores in Maharashtra under PSS during 2008-09. NAFED has already released Rs.4131.41 crores against the claim of Rs. 4303.26 crores. The Government monitors the PSS operations on regular basis and has advised NAFED to settle the claims of MSCCGMFL, as per PSS norms.